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Central Administrative Tribunal, Allahabad.

Registration T.A.No.274 of 1987

Jeebachh Misra & others Vs. Union of India and others

Connected with

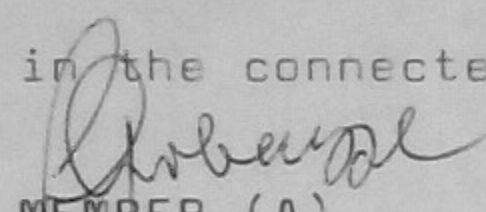
Registration T.A.No. 282 of 1987

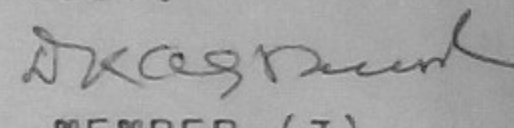
A.N.Dixit and others Vs. Union of India and others.

Hon.D.K.Agrawal, JM

Hon.K.Obayya, AM

For order see our order of date passed
in the connected Registration T.A.No.282 of 1987.


MEMBER (A)


MEMBER (J)

Dated Dec 18th 1989

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